

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) to (d) As reported by Central Pollution Control Board (CPCB), the chloride content in the water of river Yamuna has been observed to be generally within the permissible limits of 250 milligram per litre for drinking water quality. However, at some locations, chloride values have been found higher than the prescribed limits. The chloride is generally contributed to water bodies due to disposal of domestic and industrial effluents. Under the Yamuna Action Plan (YAP) Phase-I launched by this Ministry in 1993 in the three states of UP, Haryana and Delhi, various pollution abatement schemes for tackling domestic sewage have been implemented. The mandate of this action plan is to achieve water quality for bathing class. A total of 256 schemes have been completed under this Plan, including setting up of 34 sewage treatment plants for creating additional treatment capacity of 741 million litres per day (mld), of which 402 mld is in UP, 309 mld is in Haryana and 30 mld in Delhi. The industrial pollution on the other hand is tackled through the implementation of legal provisions under the Environment (Protection) Act, 1986. Further, as per report of CPCB, no specific industries causing increase in chloride content, have been identified on river Yamuna.

#### **Yamuna Action Plan**

3715. SHRI KALRAJ MISHRA: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Yamuna Action Plan implementation is far behind schedule;

(b) if so, the details of plan, and its implementation, phase-wise;

(c) the original cost of the plan and the cost escalation incurred thereon, so far, phase-wise;

(d) by what time the plan is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) & (b) No, Sir. The first phase of Yamuna Action Plan (YAP) was launched with the assistance from Japan Bank for International Cooperation (JBIC) in the year 1993 and completed in 2003. Under this Plan, a total of 256 schemes of pollution abatement of the river Yamuna were completed in 15 towns of Delhi,

Uttar Pradesh & Haryana at a total cost of Rs. 678 crore. The second phase of the Yamuna Action Plan was launched with JBIC's assistance in December, 2004. The major items of works under YAP-II include the following:

- \* Rehabilitation of trunk sewers (30.82 kms) and works of Sewage Treatment Plants (135 million litres per day [mld] new and 324 mld rehabilitation) in Delhi.
- \* Construction of Sewage Treatment Plant (38 mld) and Rehabilitation of Sewer Lines/Rising Mains (85.7 Kms) in UP.
- \* Rehabilitation of Sewer Lines (73 Kms.) and improvements in efficiencies of existing Sewage Treatment Plants in Haryana.
- \* Preparation of Detailed Project Report for projects to be taken up in the next Phase.

(c) and (d) The original cost of the YAP-I was Rs. 344 crore which was increased to Rs. 715 crore in various stages due to a host of factors which included taking up more works under the Plan. The YAP-II with an approved cost of Rs. 624 crore is scheduled to be completed by September, 2008.

#### **Decline of Farm Forestry in Punjab**

3716. DR. M.S. GILL:

SHRI DHARAM PAL SABHARWAL:

Will the Minister of ENVIRONMENT AND FOREST be pleased to state:

(a) whether it is a fact that Farm Forestry in the State of Punjab has declined considerably in the recent past due to lack of market and remunerative prices for the wood.

(b) whether Government of Punjab has taken up the issue of setting up of a wood based mega project with the Central Government to create demand and proper marketing for wood to ensure remunerative prices; and

(c) if so, the action taken by Government in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA): (a) As per the progress reports of tree planting under the 20-Point Programme, the annual average